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- (b) if so, whether he had discussions with them about exporting ore to foreign countries from Goa; and
- (c) whether it is also a fact that Government have decided that the M.M.T.C. will conduct negotiations for iron ore export price from Goa with foreign importers; if so, the details of the decision taken?

MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA) (a) and (b) Yes, Sir.

(c) The matter is under consideration.

## Textile pact with US

\*603. SHRIMATI MAIMOONA SUL-TAN:

> SHRI GANESH LAL MALI:

Will the Minister of COMMERCE be pleased to state:

- (a) whether Government have recently entered into a new textile pact with the USA; and
- (b) if so, the details thereof and the quantum of different types of textiles to be exported to that country under the pact?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA) : (a) A new agreement relating to trade in cotton textiles between India and the U.S.A was executed in Washington on 6th August 1974.

(b) A statement is laid on the Table of the House.

## Statement

The details of the new Agreement concerning cotton textiles are as follows:-

- (a) The agreement is valid for a period of 4 years commencing from October 1, 1973.
- (b) The quota of textiles for the first year (i.e., October 1973-September 1974)

aggregate limit the following group limits shall apply for the first agreement year:

Group I (Yarn & fabrics) 119 million Syds.

Group II (Made-up and gar- 33 million ments) Svds.

Within the Groups in regard to certain categories, specific limits are applicable.

- (c) For the subsequent years of the Agreement the quota level would be increased by 7% of the preceding year's level.
- (d) Handloom fabrics, hand-made cattage industry products of handloom and 'India-Items' (traditional Indian cottage industry products) would not be subject to above quota restrictions.

Modification of Credit Policy by R.B.I. for facilitating production of Consumption goods

\*604. SHRIMATI **SUMITRA** G. KULKARNI:

> SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India has recently modified the credit policy with a view to facilitating the production of goods of mass consumption;
- (b) if so, what are the details of the revised policy; and
- (c) what steps have been taken to ensure that the increased credit facilities are not misused for hoarding goods of mass consumption?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) to (c) A statement is laid on the Table of the House.

## Statement

In the present inflationary phase, the accent of the credit policy is on containment would be 152 million Syds. Within the of overall credit expansion while concurrently